

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 7 In Civil Appeal No.518/1998

UOI & ORS

Appellant (s)

VERSUS

SHAKUNTALA GUPTA (DEAD)

Respondent (s)

(For recalling the order dated 14.11.2000 and Office Report)

Date : 10/01/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE D.P. MOHAPATRA

For Appellant (s) Mr. D.N. Goburdhan, Adv.
Ms. Geeta Luthra, Adv.
Ms. Pinky Anand, Adv.

For Respondent (s) Mr. Shanti Bhushan, Sr. Adv.
Mr. Arun K. sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Learned counsel for the appellants prays that the present application may be treated as review petition. Prayer allowed. Review petition be listed in Chambers before the appropriate Bench in the next week.

.SP1

Sarita (V.P. Tyagi) @@
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COURT MASTER@@
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